

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.120 of 2020

IN THE MATTER OF:

S. Subramanian

...Appellant

Versus

The Registrar of Companies, Chennai

...Respondent

For Appellant:

**Shri Sandeep Kumar Amba Lavanav and Shri
Harish Malik, Advocates**

For Respondent:

Shri P.S. Singh, Advocate for ROC

O R D E R

04.08.2020 Heard. Issue Notice. Advocate Shri P.S. Singh appears on behalf of ROC. Service of formal Notice dispensed with. However, Appellant will serve copy of the Appeal on the Counsel for ROC. ROC may file Reply within three weeks.

List the Appeal thereafter.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/rs/nn